

# HARYANA VIDHAN SABHA

## Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 18 September, 2007.*

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### DETAILS OF THE REGISTRATION OF GIFT DEEDS

**\*709. SH. KARAN SINGH DALAL, M.L.A:** Will the Minister of State for Revenue be pleased to state the district wise and year wise details of the registration of gift deeds of self-acquired agricultural lands made in favour of blood relations such as brother, sister, son, daughter, grandson, grand-daughter, spouse, nephew, niece, father and mother of the donor from April, 2005 to 31<sup>st</sup> March, 2007?

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